

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 01st MAY, 2024, 10:30 A.M.CP No. 96/CTB/2019, CA No. 39/CB/2021
CA No. 41/CB/2021, IVN. PET. No. 3/CB/2023**Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Rashmi Ranjan Rout & Ors. -Vs- Maa Charchika Cold Storage Pvt. Ltd.
Under Section	241-242

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Mr. D. R. Mahal, Adv.

For Respondent (s) Mr. Rakesh Malik, Adv.

ORDER

Ld. Proxy Counsel, Mr. D. R. Mahal, appearing for the petitioner and submits that due to some bereavement in family, Ld. Arguing Counsel, could not present today. Ld. Counsel, Mr. Rakesh Malik, appearing for the respondent. List the matter on 05.06.2024.

All IAs to be tagged on the said date of hearing i.e., 05.06.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)